

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI**

**ORDER**

The following posting and transfer is hereby made with immediate effect:

S.N.	Name of the Official	From	To
1	Ms. Devender Kumar Sharma, JA EC: 17131537	Ahlmad in the court of Ms. Aayushi Saxena, JMFC 05, Shahdara District.	JA, Copying Agency, Shahdara District.
2	Ms. Shivani, JA EC: 59233528	JA, Copying Agency, Shahdara District.	Ahlmad in the court of Mr. Sanjay Sharma-II, DJ Comm. 03, Shahdara District
3	Mr. Pankaj, JA EC: 62150399	Ahlmad in the court of Mr. Sanjay Sharma-II, DJ Comm. 03, Shahdara District.	Ahlmad in the court of Ms. Aayushi Saxena, JMFC 05, Shahdara District.
4	Mr. Jai Narayan, JA EC: 30507907	Reader in the court of Mr. Ankur Jain, DJ-02, Shahdara District.	Reader in the Court of Mr. Rahul Saini, JMFC 08, Shahdara District.
5	Mr. Harinder Kumar, SJA, EC: 26002032	Reader in the Court of Mr. Rahul Saini, JMFC 08, Shahdara District.	SJA in Judicial Branch, Shahdara District.
6	Mr. Virendra Kumar, JA, EC: 28182963	JA/Reader in the Court of Mr. Raghbir Singh, ASJ (FTC), Shahdara District.	Reader in the court of Mr. Ankur Jain, DJ-02, Shahdara District.
7	Ms. Geeta Mehra, JA EC: 57271890	JA in Record Room (MACT), Shahdara District.	JA/Reader in the Court of Mr. Raghbir Singh, ASJ (FTC), Shahdara District.
8	Mr. Sanjeev Gupta, SJA EC: 46548718	Reader in the court of Mr. Sameer Bajpal, ASJ 03, Shahdara District.	SJA in Record Room (MACT), Shahdara District.
9	Ms. Annu, JA EC: 24639132	Reader cum Ahlmad Ms. Ishita Bhardwaj JMFC Digital Traffic Court, Shahdara District.	Reader in the court of Mr. Sameer Bajpal, ASJ 03, Shahdara District.
10	Ms. Neerja Verma, JA EC: 81703616	JA in Admin. Pool, Shahdara District.	Reader cum Ahlmad in the court of Ms. Ishita Bhardwaj JMFC Digital Traffic Court, Shahdara District.
11	Ms. Suman Bishi, JJA EC: 98587538	Asst. Ahlmad in the court of Ms. Moksha Bains, JMFC (MC 02), Shahdara District.	Ahlmad in the court of Ms. Moksha Bains, JMFC (MC 02), Shahdara District.
12	Mr. Vinod Kumar, JJA EC: 14888588	Asst. Ahlmad in the Court of Ms. Sanghmitra, JMFC 01, Shahdara District.	Asst. Ahlmad in the Court of Ms. Sanghmitra, JMFC 01, Shahdara District. Asst. Ahlmad in the court of Ms. Moksha Bains, JMFC (MC 02), Shahdara District.
13	Mr. Harish Kumar, JJA EC: 61484352	Asst. Ahlmad in the Court of Ms. Katyayini Sharma Kandpal, CJ 03, Shahdara District.	Asst. Ahlmad in the Court of Ms. Katyayini Sharma Kandpal, CJ 03, Shahdara District. Asst. Ahlmad in the Court of Mr. Varun Chandra, CJ 02, Shahdara District.
14	Mr. Sumer Chand, JA EC: 35687381	Ahlmad in the court of Mr. Brijesh Garg, DJ Comm. 01, Shahdara District.	Reader in the court of Mr. Deepankar Mohan, DJ 04, Shahdara District.
15	Mr. Parmod Singh, JJA, EC: 44717247	A. Ahlmad in the court of Mr. Brijesh Garg, DJ Comm. 01, Shahdara District.	Ahlmad in the court of Mr. Brijesh Garg, DJ Comm. 01, Shahdara District.
16	Mr. Sachin Chaudhary, JJA, EC: 74044040	Asst. Ahlmad in the court of Mr. Vijay Kumar Jha, PO MACT 01, Shahdara District.	A. Ahlmad in the court of Mr. Brijesh Garg, DJ Comm. 01, Shahdara District. A. Ahlmad in the court of Ms. Kiran Bansal, DJ Comm. 02, Shahdara District.
17	Mr. Gaurav, JJA EC: 93712746	Asst. Ahlmad in the court of Mr. Harun Pratap, PO MACT 02, Shahdara District.	Asst. Ahlmad in the court of Mr. Harun Pratap, PO MACT 02, Shahdara District. Asst. Ahlmad in the court of Mr. Vijay Kumar Jha, PO MACT 01, Shahdara District.

284-2  
996  
Website

18	Ms. Anamika Dwivedi, PA, EC: 50662819	PA in the court of Mr. Pawan Kumar Matto, DJ Comm. 04, Shahdara District.	PA in the court of Mr. Udbhav Kumar Jain, JMFC 04, Shahdara District.
19	Mr. Ashok Kumar, PA, EC: 74212014	PA in the court of Mr. Udbhav Kumar Jain, JMFC 04, Shahdara District.	PA in the court of Mr. Pawan Kumar Matto, DJ Comm. 04, Shahdara District.
20	Mr. Navneet, Orderly, EC: 30027748	Orderly in the court of Mr. Sameer Bajpal, ASJ 03, Shahdara District.	Orderly in the court of Mr. Pawan Kumar Matto, DJ Comm. 04, Shahdara District.
21	Mr. Kunwar Pal Singh, Orderly, EC: 75750759	Orderly in the court of Mr. Pawan Kumar Matto, DJ Comm. 04, Shahdara District.	Orderly in the court of Mr. Mohammed Ehtesham, DJ 03, Shahdara District.
22	Mr. Brijesh Kumar, Orderly, EC: 50507076	Orderly in the court of Mr. Mohammed Ehtesham, DJ 03, Shahdara District.	Orderly in the court of Mr. Sameer Bajpal, ASJ 03, Shahdara District.

- Officials at S.No.2, 5, 7, 10, 18 to 22 are hereby stand relieved from their present place of posting and they are directed to report the place of posting immediately, without fail.
  - The officials who have been assigned duties as Asst. Ahlmad of two courts shall mark attendance in the court of his/her regular posting and perform duties there in forenoon session and in the second court in the afternoon session. However, when the Ahlmad of any of the courts happens to be on leave or not available due to any reasons, in that eventually the assistant ahlmad shall perform duty for full day in place of the Ahlmad who is on leave/or not available, on that day. In case, Ahlmads of both the courts are on leave, then Assistant Ahlmad shall work in Senior Court for that day.
  - Ms. Anu Bhardwaj, JA/Ahlmad in the court of Ms. Moksha Bains, JMFC (MC 02), Shahdara District, presently running on Maternity Leave shall perform duty as JA in Record Room (Civil & MACT), Shahdara District, after return from Maternity Leave.
  - Mr. Sanjeev Gupta, SJA, posted in Record Room (MACT) shall also work as Branch In-charge (Record Rooms), Shahdara District and also to look after the work of Digitization Cell, Shahdara District, besides the work already assigned to him.
  - Mr. Harinder Kumar, SJA shall henceforth work as Branch Incharge, Judicial Branch and R&I Branch, Shahdara District, KKD Courts Delhi in addition to work already assigned to him.
- Transferred officials shall handover the charge of all the court records in their custody along with the computer hardware & peripherals, if any, before relinquishing the duty from the transferor place.
  - Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary action shall be initiated against the delinquent, as per rules, without any notice.

7252/10  
10 DEC 2024

(RENU BHATNAGAR)  
Principal District & Sessions Judge  
Shahdara District, KKD Courts, Delhi.

No. 30642-30697 /Admn./P&T/SHD/KKD/2024

Dated 09/12/2024

Copy forwarded for information and necessary action to:

- The Ld. Principal District & Sessions Judge (HQ), Delhi.
- The Administrative Officer (Judl) Admn.I, Admn.II & Admn. III O/o Ld. Principal District & Sessions Judge (HQ), Delhi.
- The Officer-In-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
- The Assistant Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
- Officers/Officials concerned.
- Dealing Officials Personal File/Leave/CR.
- Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.
- IFS to the undersigned.
- Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.

Principal District & Sessions Judge  
Shahdara District, KKD Courts, Delhi.